

INDEX TO LOK SABHA DEBATES

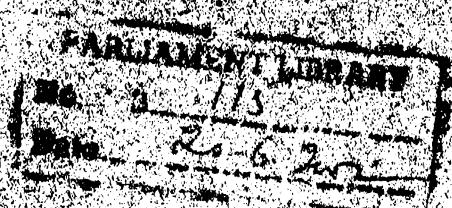
(THIRTEENTH SERIES)

VOLUME I

FIRST SESSION OF THE THIRTEENTH LOK SABHA

October 10, 1969 to October 23, 1969

Asvini 18, 1971 (Saka) to Kartika 7, 1971 (Saka)



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NEW DELHI

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TO
LOK SABHA DEBATES

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FIRST SESSION OF THE THIRTEENTH LOK SABHA

October 20, 1999 to October 29, 1999

Asvina 28, 1921 (Saka) to Kartika 7, 1921 (Saka)



LOK SABHA SECRETARIAT
NEW DELHI

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HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index separated from Name Index and printed in the following order: Part I—SUBJECT INDEX: PART II—NAME INDEX. At the end of every entry, the Volume Number of the Debates is given in Roman numerals in parenthesis followed by the date of the Debates and column number or numbers, as the case may be [Printed as (I—27.10.99) 39].

All the Bills are alphabetically arranged under the main heading “BILL(S)”.

Information pertaining to Railways has been indexed under the various main headings commencing with the word Railway e.g. “RAILWAY LINE(S)”, “RAILWAY TRAIN(S)” etc.

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Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below:

A.M.	Adjournment Motion
B.O.H.	Business of the House
C.A.	Calling Attention to matter of Urgent Public Importance
Consid.	Consideration stage of a Bill
Consid. Cl.	Consideration of the Clauses of a Bill
D.G.	Demands for Grants
D.E.G.	Demands for Excess Grants
D.E.G. (R)	Demands for Excess Grants (Railways)
D.S.G.	Demands for Supplementary Grants
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Dis.	Discussion
H.A.H. Dis.	Half-an-Hour Discussion
Int.	Introduction Stage of a Bill
L.S.	Lok Sabha
M.	Motion
Q.P.	Question of Privilege
Pet.	Petitions
R.S.	Rajya Sabha
Res.	Resolution
St.	Statement

PART I—SUBJECT INDEX

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